

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 3870

TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

WEAPONS FOR COBRA

3870. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Commando Battalions for Resolute Actions (CoBRA) sanctioned/raised by the Government during the last three years and the current year;
- (b) the total number of posts sanctioned/vacant in the CoBRA;
- (c) whether the CoBRA has been provided with the required ammunitions and weaponry necessary for combat operations and if so, the details thereof;
- (d) the funds allocated/utilized in this regard during the said period;
- (e) whether the CoBRA battalions deployed in the Naxal-affected areas have been provided with adequate quarters and ration facilities; and
- (f) if so, the details thereof and other facilities provided in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Ten (10) Commando Battalions for Resolute Action (CoBRA) were sanctioned by the Government in 2008. All of these Battalions have been raised. No CoBRA has been sanctioned by the Government during the last three years and current year. Arising of vacancies is a routine

process due to retirements, resignations, etc. Timely action is taken to fill up the vacancies by direct recruitment, promotion, deputation, etc.

(c) to (d): CoBRA units have been provided with adequate arms

and ammunitions and weaponry to meet different threat situations effectively. Arms & ammunitions for CRPF as well as CoBRA Battalions are procured centrally as per requirement. Funds allocation and utilization of funds under head Arms & Ammunition (General) and (Modernization) to CRPF (including CoBRA) during the year 2012-13 to 2015-16 are as under:-

(Rs. in crore)

Head of account	2012-13		2013-14		2014-15		2015-16	
	Budget Estimate	Actual	Budget Estimate	Actual	Budget Estimate	Actual	Budget Estimate	Actual upto 16.12.2015
Arms & Ammunition (General)	265.00	193.98	300.00	236.59	290.23	176.94	290.23	44.30
Arms & Ammunition (Modernization)	10.00	0.00	10.00	0.00	15.00	0.00	15.75	0.00
Total	275.00	193.98	310.00	236.59	305.23	176.94	305.98	44.30

(e) to (f): Government has sanctioned construction of adequate family quarters, as per authorization, for the CoBRA deployed in naxal affected area. CRPF jawans including CoBRA personnel are provided with Ration Money Allowance @ Rs.95.52 per day in lieu of ration, at par with Army personnel. The personnel upto the rank of Commandant in CoBRA Battalions are entitled to 80% of Marine Commandos Allowance. Government has also approved for extension of the facility of retention of Government accommodation at the last place of posting for Central Armed Police Force (CAPF) personnel deployed/posted in naxal affected areas/districts (except State capitals), on payment of flat rate/normal licence fee.

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